Government of India  
Ministry of Commerce & Industry  
Department of Commerce  
Directorate General of Foreign Trade

Trade Notice No. 40/2019-20  
New Delhi, Dated 12th December, 2019

To

1. Customs Commissionaretes  
2. Joint Secretary (Customs), CBEC, Department of Revenue

Subject: Imports of Onions.

Reference is invited to the decision of the Government to allow import of onions in a bid to improve the domestic availability of the product and check prices.

2. Government is exploring all possible measures to improve the availability of Onion in domestic market. Government has already put a ban on export of Onion. Speedy import is also necessary to boost domestic supply. In this regard, it is of paramount importance to clear import consignments at the different ports. In order to facilitate the import of onions, suitable instructions may be issued to the field formations of Customs Authorities for expeditious clearance of onion consignments.

3. This issues with the approval of competent authority.

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